



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

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January 25, 2019

**Directions under Section 35A of the Banking Regulation Act, 1949 (AACs) –  
The R. S. Co-operative Bank Ltd., Mumbai, Maharashtra**

The R.S. Co-operative Bank Ltd., Mumbai, Maharashtra, was placed under directions vide directive dated June 24, 2015, from close of business on June 26, 2015. The validity of the directions was extended and modified from time to time, the last being Directive dated July 02, 2018 and was valid upto January 25, 2019, subject to review.

It is hereby notified for the information of the public that the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby directs that the Directive dated June 24, 2015 issued to The R.S. Co-operative Bank Ltd., Mumbai, Maharashtra, as modified from time to time, the validity of which was last extended upto January 25, 2019 vide directive dated July 02, 2018, shall continue to apply to the bank for a further period of **four** months from **January 26, 2019 to May 25, 2019**, vide Directive dated January 16, 2019, subject to review.

A copy of the directive dated January 16, 2019, notifying the above modifications is displayed at the bank's premises for the perusal of public.

The aforesaid modifications by the Reserve Bank of India should not *per-se* be construed to imply that Reserve Bank of India is satisfied of substantive improvement in the financial position of the bank.

**Press Release: 2018-2019/1744**

**Shailaja Singh**  
Deputy General Manager